

र्यों की संख्या कितनी है ?

गृह-कार्य मंत्रालय में उपबन्धी (बीबिदा चरण शुक्ल) : (क) तथा (ख) सूचना एकत्रित की जा रही है और यथा समय सभा पटल पर रख दी जाएगी ।

#### Grants to Hindi Institutions

3096. **Shri Kishan Pattanayak:**  
**Shri Maurya:**  
**Shri Madhu Limaye:**

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the grants to Hindi Institutions are not made by the Ministry on uniform basis;

(b) if so, the reasons therefor; and

(c) whether grants to all the Hindi Institutions would be made on uniform basis in future?

**The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):** (a) Grants to Voluntary Hindi Organisations for propagation and development of Hindi are given on a uniform basis i.e. at the rate of 75 per cent. of the expenditure on approved schemes.

(b) and (c). Do not arise.

#### Vacancies in Class I and II Posts

3097. **Shri Dhuleshwar Meena:** Will the Minister of Home Affairs be pleased to state:

(a) the number of vacancies in Class I and II posts in various departments of the Central Government proposed to be filled through the I.A.S. etc. Examination conducted by U.P.S.C. in the year 1964;

(b) the number of appointments made from among the candidates recommended by the U.P.S.C. as a result of L.A.S. Examination in 1965;

(c) the number of posts lying vacant with the relevant departments; and

(d) the reasons for not filling up these vacancies?

**The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi):** (a) 187 vacancies in the Class I Services and 30 vacancies in the Class II services were proposed to be filled in the various departments of the Central Government on the results of the I.A.S. etc. Examination, 1964.

(b) 183 to Class I posts and 24 Class II posts.

(c) A statement giving the information is laid on the Table of the House. [Placed in Library. See No. LT-5953; 66].

(d) The allotment of candidates to the different services is made on the basis of the ranks of the candidates in the merit list and the order of preferences for the various services expressed by them. If some candidates cannot be appointed for various reasons, such as, refusal to accept an appointment, medical unfitness, etc., consequential adjustments become necessary in the allotments of other candidates on the basis of ranks and preferences. After a certain lapse of time it is administratively not feasible to make such adjustments. Therefore, after a certain date, no further appointments are made and the vacancies are carried forward to the next examinations.

12.10 hrs.

#### CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORT STARVATION DEATHS IN ORISSA.

**Shri Kapur Singh (Ludhiana):** I call the attention of the Minister of Food, Agriculture, Community Development and Co-operation to the following matter of urgent public importance and I request that he may make a statement thereon:—

“The reported starvation deaths in Orissa.”

श्री रामसेवक यादव (बाराबंकी) : इस के पहले कि मिनिस्टर साहब जवाब दें, मेरा निवेदन है, कि कुछ लोगों ने इसी पर काम रोकने का प्रस्ताव दिया था, ध्यान आकर्षण प्रस्ताव नहीं दिया था, क्या उन सभी लोगों के नाम इस में जोड़े लिये जायेंगे ।

अध्यक्ष महोदय : सभी के नाम नहीं जोड़े जा सकते । यह सवाल पहले भी उठा था, किसी वक्त काम रोकने का प्रस्ताव भी आ जाता है और काल एटेन्शन नोटिस भी आ जाता है, अगर उन में से एक मंजूर हो जाता है, तो दूसरा रह जाता है । उस के बाद फिर दूसरी डेबेलपमेंट होती है या ऐसे हालात होते हैं कि फिर उसी सब्जेक्ट पर फिर काल एटेन्शन नोटिस आ जाता है तो उसको मंजूर कर लिया जाता है ।

श्री किशन पटनायक (सम्बलपुर) नई डेबेलपमेंट कुछ नहीं हुई है । भुखमरी चल रही है उड़ीसा में ।

अध्यक्ष महोदय : श्री किशन पटनायक ने आज सुबह मुझे एक नये एडजानमेंट का मोशन दिया था, उनका नाम मैंने इस में शामिल कर लिया था ।

श्री किशन पटनायक : उस में डा० लोहिया का भी नाम था ।

अध्यक्ष महोदय : अब इस का जवाब देने दीजिये ।

श्री रामसेवक यादव : यह बहुत महत्वपूर्ण प्रश्न है, इस पर लोगों ने काम रोकने का प्रस्ताव दिये हैं, कम से कम उन सभी लोगों को प्रश्न पूछने का मौका दीजिये ।

Mr. Speaker: Now, the hon. Food Minister.

Shri S. M. Banerjee (Kanpur): I want to make a submission. Kindly hear me . . .

Mr. Speaker: I have called the hon. Minister now.

Shri S. M. Banerjee: I want to make a submission not about the statement but generally about the calling-attention notice . . . (Interruptions).

Mr. Speaker: Order, order. I find that hon. Members stand up and hold the House to ransom and they do not allow me even to proceed. Now, I have called the hon. Minister and let him make the statement that he wants to make.

श्री हुकम चन्द कछवाय : हमारे कामों में जो अड़चन होती है, उस के लिये हम आप से ही निवेदन कर सकते हैं ।

अध्यक्ष महोदय : आपको अड़चन नहीं होती, आप मेरे लिये अड़चन पैदा करते हैं ।

The Minister of Food, Agriculture, Community Development and Co-operation (Shri C. Subramaniam): Government have seen reports in the papers of the debate in the Orissa Assembly on the alleged deaths due to starvation in the village of Deoderah in Kalahandi district of Orissa. The information received from the Orissa Government shows that on the matter being raised in the Orissa Assembly, the Deputy Minister, Revenue, Orissa Government and two other members of the Orissa Assembly visited the area to check up the conditions. They found that test relief works and other labour intensive works had been taken up extensively in the affected area providing employment to a large number of people. They also found that the able-bodied persons in the village mentioned were working at the test relief works. They, however, noticed that the general conditions of the women and children in the village were not very satisfactory. They were informed by the villagers that nine deaths mostly of children had taken place in the village during the previous fortnight. These deaths were reported to be due to ailments and according to the vil-

lagers the deceased persons succumbed to the ailments because of prolonged mal-nutrition. (बीतुकन चन्व

कछबाय (देवास) : रोग काहे से हुमा था)

The Orissa Government have taken steps to intensify the relief measures in the area. They have arranged for distribution of cash doles and have also arranged for free distribution of rice. To combat mal-nutrition, a mobile medical health unit with necessary staff, milk powder and medicines has also been sent to the affected area.

Orissa is one of the States which have been affected by drought in 1965-66. The rainfall over some areas of the State has been deficient and according to the estimate made by the State Government, in the Kharif crop area the crops have been damaged almost completely in about 16 per cent and partially damaged in about 36 per cent of the total area. According to a Central Team headed by an Adviser to the Planning Commission which visited the State, the districts which were worst affected, are Bolangir, Korapet, Kalahandi and Sundargarh. Parts of Sambalpur, Cuttack and Dhankanal districts have also been affected by drought. The Team has reported that the main problem in the Orissa State is one of finding employment for the lower income groups than of finding food. The State Government have started a number of scarcity relief works in the affected areas by which employment is provided to the people. With regard to supply of food, the people in Orissa are mainly rice-eaters. The State Government have started a system of monopoly procurement and have opened a large number of distribution points for making rice available to the public at reasonable rates. The quantities of wheat which have been asked for by the State Government are being made available to them. In addition, State Government have also placed 10

quintals of rice at each block headquarters for free distribution to old and infirm people and to young children who cannot earn wages by working at the scarcity relief works. A scheme of distributing milk reconstituted from milk powder to the vulnerable groups namely children from 0-5 and expectant and nursing mothers is to be drawn up for Orissa State shortly and as soon as some quantities of milk powder which are expected from abroad, become available, the scheme of distribution of milk to these vulnerable groups will be started.

श्री किशन पटनायक : यह तो अब काल-एटन्शन खत्म होता है एडजार्नमेंट मोशन शुरू होता है ।

श्री पद्म सहोदय : ग्राम बँट जाइये, मैंने काल एटन्शन लिया है ।

**Shri Kapur Singh:** Do Government propose to take such steps as might be acceptable to this House to fix overall responsibility for this tragic state of affairs?

**Shri C. Subramaniam:** Generally, for the purpose of bringing to the notice of the Central Government and also for taking steps, the responsibility is that of the State Government. Whatever resources are asked for from us, in the context of overall responsibility we try to make available those resources to the extent possible.

**Shri Ranga (Chittoor):** What special assistance are the Union Government offering to the State Government, and would whatever assistance the Union Government offer to the people, be channelled not through the usual channels, political and administrative, but through some non-political and entirely scrupulous and honest channels such as the Ramakrishna Mission, which was utilised by my hon. friend, when he was a Minister in Madras, when there was a famine in Rayalaseema?

**Shri C. Subramaniam:** In this I would rather depend upon the State administration than take decisions from here, because at the village and various other levels, they have their own agencies; if they think that some other agency should be utilised, it for them to find out and do so.

**Shri Ranga:** It is for him also. He can advise them.

**Shri C. Subramaniam:** I shall certainly tell them that this arrangement should be made. But ultimately it is their responsibility as to what administrative machinery or other voluntary agencies they would use in their State.

With regard to the assistance which we are giving, first, we are giving financial assistance for the running of these relief works up to certain limit laid down by the Fourth Finance Commission, the State Government have got to take the liability; after that it is shared on a 50:50 basis.

With respect to despatch of wheat from the central quota, whatever quantities are asked for, taking into account the requirements of the other States, we make them available to the State. In January, we gave them 3,000 tonnes, in February 7,500 tonnes in March, they wanted more and we are giving them 14,500 tonnes. In addition to this, milk powder and vitamin tablets also are being supplied to various states. These are being obtained on a gift basis from various countries. We are making arrangements for distribution of this milk powder and vitamin tablets in Orissa also.

**Shri Ranga:** What steps have Government taken to see that they do not go into the black market?

**Shri Maheswar Naik (Mayurbhanj):** In the State Assembly, the Deputy Minister, Revenue, made a statement to the effect that 9 children had died in the area he had visited; he had also said that the health of women and children was deteriorating. May I know why prior steps had not been taken to prevent scarcity conditions actually develop-

ing? What purchasing power are Government trying to give to these people so that there may be no further deterioration in their condition?

**Shri C. Subramaniam:** To Orissa also, from the Centre we sent a team to make an on the spot investigation of the actual state of affairs arising through draught. On the basis of that, we have made recommendations to the State Government that various steps be taken. Most of these are being taken.

**श्री किसान पटनायक :** उड़ीसा में चावल एक्सपोर्ट कर रहे हैं ।

**Shri C. Subramaniam:** This is a very difficult year. No doubt, it is the responsibility of everybody to see that no calamity occurs as a result of this. But in all these matters, the Central Government will have to depend upon the reports from the State Government, and most of the action will have to be initiated by them.

**श्री बागड़ी ( हिसार ) :** राज्य सरकार कुछ नहीं करे, तो बैठे रहोगे क्या ?

**श्री किसान पटनायक :** मेहरबानी करके मुझे कुछ तथ्यों को रखने की इजाजत दीजिये, क्योंकि मंत्री महोदय ने हिन्दुस्तान टाइम्स दिल्ली में जो थोड़ी सी न्यूज आइटम निकली थी, उसी को पढ़ दिया। स्टारबेशन के बारे में उड़ीसा पिछड़ा इलाका होने के कारण वहाँ की खबरें प्रखबारों में अच्छी तरह से छपती नहीं हैं। यह प्रखबार है और इस में फर्स्ट पेज में लिखा हुआ है कि सूखाग्रस्त इलाकों की सड़कों पर मरे हुये लोग पाये जा रहे हैं...

**श्री बागड़ी :** क्षम ।

**श्री बन्धु लिनबे (मुंगेर) :** इसको टेबल पर रखा जाए ।

एक माननीय सदस्य : कौन सा भ्रष्टाचार है ?

श्री किशन पटनायक : मातृभूमि । इस में लिखा हुआ है कि दस दिन के अन्दर ग्यारह आदिमियों की भुखमरी से मृत । नवापाड़ा सब-डिविजन में लोग रास्ते पर पड़े हुए हैं । गाय और बिल काट कर खा रहे हैं ।

कुछ माननीय सदस्य : शोम, शोम ।

श्री किशन पटनायक : लोग पेड़ों के पत्ते खा रहे हैं ।

दैनिक समाज में सर्वोदयी नेता श्रीमती रोमादेबी का विवरण आया है । वह कहती हैं कि लोग घर और गांव छोड़ कर चले जा रहे रहे हैं । पत्ते खा रहे हैं । उनको काम भी दिया जाता है तो उन में ताकत नहीं है कि काम कर के मजदूरी लेने की ओर भेजे हुए गेहूँ को खरीदने की . . .

अध्यक्ष महोदय : अब आप सवाल करें ।

श्री किशन पटनायक : मैं पढ़े दे रहा हूँ ।

Shri Ranga: He should make the position known to them, Sir. This is what the Government is doing. This information is to be given to the Government. The poor people, the children and the women, are dying even now.

श्री किशन पटनायक : कुछ दिन पहले मंत्री महोदय ने बयान दिया था कि इसी हाउस में . . .

श्री मधु लिखये : भाने दीजिये न ।

अध्यक्ष महोदय : अब वह सवाल करें ।

श्री हुकम चन्व कछबाय : पिछली बार कहा था कि कोई मरा नहीं है ।

श्री किशन पटनायक : आपको याद होगा कि पिछली बार जब मंत्री महोदय ने

कहा था कि उड़ीसा में सरपलस राइस है तो मैं ने इन के इस कथन को चुनौती दी थी । आप देखें कि उड़ीसा के मंत्री ने क्या कहा है । वह कहते हैं कि उड़ीसा में सरपलस बिल्कुल नहीं है । 52 लाख टन का उत्पादन वहां होता था । लेकिन इस वर्ष सिर्फ 36 लाख टन का उत्पादन हुआ है । वेस्ट बंगाल को इन्होंने वहां से चावल दिया है । उड़ीसा से राइस तेजी से वहां भेजा जा रहा है । मंत्री महोदय खुद उड़ीसा प्रसीम्बली में कहते हैं :—

The Centre seems to have a wrong impression that this surplus in Orissa was exportable surplus. It is not exportable surplus; it is marketable surplus.

इस तरह से वहां की हालत हो गई है । मैं अब कालिग एटेशन के ऊपर क्या सवाल पूछूँ ? आप एडजर्नमेंट भोगन को पेश करने की इजाजत दीजिये ।

श्री बागड़ी : हमारा नाम था इस में ।

श्री रामसेवक यादव : क्या मंत्री महोदय इस के बारे में कुछ अपना उत्तर देंगे ?

श्री बागड़ी : मैं मंत्री महोदय से यह जानना चाहता हूँ कि किशन पटनायक ने जो भ्रष्टाचार का और बहा के सर्वोदयी नेताका का हवाला दिया है और जो तथ्य लोक-सभा में रखे हैं क्या उन के उत्तर में खाद्य मंत्री जी यह बताने की कृपा करेंगे कि वहां ऐसी हालत है या नहीं है ? यदि है, तो इसकी जिम्मेवारी राज्य सरकार पर है या केन्द्र पर है ?

Shri C. Subramaniam: I already read out, and it is not as if . . .

श्री किशन पटनायक : आपने तो उस न्यूज प्राइम को पढ़ दिया है जो "हिन्दुस्तान टाइम्स" में आई है । वह मेरे पास भी है और मैं भी पढ़े देता हूँ ।

**Mr. Speaker:** Order, order.

**Shri C. Subramaniam:** It is not as if either the Orissa Government or the Orissa Assembly are not taking notice of this. All these matters were raised in the Orissa Assembly, and the Minister visited, and on the basis of his visit he has submitted a report also and I have read it out. Therefore, it is not as if no action is being taken. On the other hand, every action is being taken for the purpose of seeing that these unfortunate incidents do not recur. Particularly the women and children are properly taken care of. ( *Interruption* ).

**Shri H. N. Mukerjee** (Calcutta Central): I beg you to allow some discussion on this matter either by way of an Adjournment Motion or anything which you choose to decide. It is a cruel thing to see that these poor people are dying. The Minister has gone on record. It is a most cruel thing: the infants are dying of malnutrition, which is a cruel thing. Could we not have a discussion? Let us find out the truth. The children cruel than that? And we are proceeding here listening to this kind of thing. Let the Government tell us something about it. Let us have a discussion on the matter and let the Government tell us what the facts are.

**Shri S. M. Banerjee:** The Adjournment Motion is there.

**डा० राम मनोहर लोहिया** (फरखाबाद): सवाल तो मैं पूछता हूँ लेकिन मैं निवेदन करता हूँ कि यह स्थगन प्रस्ताव का विषय है।

**अध्यक्ष महोदय:** मैंने इन्कार किया है उसके लिये।

**डा० राम मनोहर लोहिया:** आप दुबारा खींचें। मैं सवाल पूछ लेता हूँ। मेरा क्याल यह है। कि मंत्री महोदय ने लम्बे कम खाने का जिक्र किया है, प्रोलांग्ड मैल न्यूट्रिशन का अपने बयान में जिक्र किया है।

इस में और भूखमरी यानी स्टार्वेशन में क्या फर्क है? मैं खाली शाब्दिक फर्क नहीं जानना चाहता हूँ। अगर यह स्टार्वेशन शब्द का इस्तेमाल अपने बयान में कर देते तो उसके कानूनी और आर्थिक क्या क्या नतीजे निकलते, यह वह बतायें?

**Shri C. Subramaniam:** Malnutrition is under-feeding; starvation is no feeding at all. It is a fact that in our country, even under normal conditions, 30 per cent of the population is supposed to be suffering from malnutrition. It is a fact, and it is unfortunately a very sad fact, and we have to improve the situation further; particularly because of the drought conditions, this situation becomes serious, and that is why we are taking all ameliorative measures possible to get aid, even though I am maligned or getting this aid from other countries. Taking into account the human conditions prevailing here, we are getting aid for the purpose of meeting the situation.

**डा० राम मनोहर लोहिया:** मेरे सवाल को आपने सूना लिया था। स्टार्वेशन शब्द का अगर इस्तेमाल हो जाए . . . .

**अध्यक्ष महोदय:** उन्होंने एकसप्लेन किया है।

**डा० राम मनोहर लोहिया:** उन्होंने बिल्कुल जवाब नहीं दिया है। कानूनी और आर्थिक क्या परिवर्तन हो सकेंगे? आप मेरे सवाल को पहले सुनें। आपने सवाल तो मेरा समझा न है न? मुझे आपसे मतलब है या मंत्री जी से मतलब है?

**अध्यक्ष महोदय:** मंत्री जी से।

**डा० राम मनोहर लोहिया:** मैं ने कई बार प्रयत्न किया है कि आपको मैं अपना सवाल समझाऊँ।

**अध्यक्ष महोदय:** मैं समझा हूँ।

डा० राम मनोहर लोहिया : भुखमरी शब्द के आ जाने से कानूनी और आर्थिक क्या-क्या परिवर्तन होंगे ? क्या उससे केन्द्र की जिम्मेदारी बढ़ जाएगी अगर वह शब्द इस्तेमाल हो जाएगा ? खाली यह सवाल मैंने पूछा है । और बढ़ेगी तो किन-किन दिशाओं में वह बढ़ेगी ?

श्री बागड़ी : इसका क्या जवाब सरकार दे रही है ?

**Shri C. Subramaniam:** These are not my words. I have quoted the reports from the Orissa Assembly. I have not sent my team to investigate into it.

**Mr. Speaker:** The question is hypothetical whether deaths from prolonged malnutrition would be included in starvation deaths, because Dr. Lohia feels that if the minister admits these are deaths from starvation, probably the responsibility of the Centre would be enhanced.

**Shri C. Subramaniam:** These are not starvation deaths.

डा० राम मनोहर लोहिया : मैं जाने नहीं दूंगा इसका जवाब लिये बगैर । यह सवाल नहीं है कि ये भुखमरी की मौतें हैं या नहीं हैं । बिल्कुल यह सवाल नहीं है । सवाल यह है कि अगर भुखमरी शब्द का इस्तेमाल कर दिया जाए तो फिर केन्द्र की जिम्मेदारी कहां और किन-किन दिशाओं में बढ़ जाती है ।

अध्यक्ष महोदय : यह हिपैटिकल है ।

डा० राम मनोहर लोहिया : पहले से मैं सवाल पूछ रहा हूँ । आप जवाब बिलबाइये ।

श्री किशन पटनायक : स्वयं प्रस्ताव को नीजिये ।

अध्यक्ष महोदय : मैंने इन्कार कर दिया है ।

श्री किशन पटनायक : ऐसे सवाल पर अगर स्वयं प्रस्ताव नहीं लेंगे तो फिर किस पर लेंगे ?

डा० राम मनोहर लोहिया : आप मंत्री महोदय की रक्षा कर रहे हैं, यह मैं साफ तौर से कहना चाहता हूँ ।

12.28 hrs.

#### PAPERS LAID ON THE TABLE

##### ANNUAL ACCOUNTS OF IIT, BOMBAY

**The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran):** On behalf of Shri Chagla, I beg to lay on the Table a copy of the Annual Accounts of the Indian Institute of Technology, Bombay for the year 1964-65 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961. [Placed in Library. See No. LT-5939/66].

##### NOTIFICATION UNDER THE ALL INDIA SERVICES ACT, 1951

**The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathli):** I beg to lay on the Table a copy of Notification No. G.S.R. 307 published in Gazette of India dated the 5th March, 1966, making certain amendment to the Indian Police Service (Probation) Rules, 1954, under sub-section (2) of section 3 of the All India Services Act, 1951. [Placed in Library. See No. LT-5940/66].

##### REPORT OF ENQUIRY ON LOWER BADJNA COLLIERY ACCIDENT

**The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shah Nawas Khan):** I beg to lay on the Table a copy of the Report of Enquiry on the fatal accident at lower Badjna Colliery, Dhanbad on the 11th January, 1966. [Placed in Library. See No. LT-5941/66].